

18.26 hrs.

Title: Passage in the House the Code of Civil Procedure (Amendment) Bill, 2002 at its sitting held on 8th May, 2002 and laid the Bill on the Table of Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to enclose a copy of the Code of Civil Procedure (Amendment) Bill, 2002 which has been passed by the Rajya Sabha at its sitting held on the 8th May, 2002."

2. Sir, I lay on the Table the Code of Civil Procedure (Amendment) Bill, 2002, as passed by Rajya Sabha on the 8th May, 2002.